

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. ST / 88266, 88284, 88288, 89159 / 2018

Date of Hearing : 24/07/2019

SIEMENS TECHNOLOGY AND SERVICES PVT LTD

Appellant

-Vs-

C.C.G.ST.,MUMBAI CENTRAL

Respondent

Present for the Appellant : Shriram Sridharan, Adv

Present for the Respondent : S.B. Mane, AC (AR)

ORDER

Adjourned to 26/08/2019 at the request of both sides.

(DR. D. M. MISRA)
MEMBER (JUDICIAL)